

5. Shri Santosh Kumar Sahu
6. Shri Pravat Kumar Samantaray
7. Shri G. Swaminathan

(i) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 27th April, 1993, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :-

"That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 1994 and do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, ten members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said committee :-

1. Shri Prakash Yashwant Ambedkar
2. Shri N.E. Balaram
3. Shri Ram Deo Bhandari
4. Dr. Faguni Ram
5. Shri Dipen Ghosh
6. Shrimati Kailashpati
7. Shri G. Y., Krishnan
8. Shri Mentay Padmanabham
9. Shri Ram Ratan Ram
10. Shri Nyodek Yongnam'

(iii) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 27th April, 1993, adopted the following motion in regard to the Committee on Public Accounts :-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to associate with the

Committee on Public Accounts of the Lok Sabha for the term ending on the 30th April, 1994, and do proceed to elect in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee :-

1. Shri S.S. Ahluwalia
2. Shri Somappa R. Bommai
3. Shri Anant Ram Jaiswal
4. Miss Saroj Kharparde
5. Shri Murasoli Maran
6. Shrimati Jayanthi Natarajan
7. Shri Viren J. Shah'

13.05hrs.

#### JOINT COMMITTEE TO ENQUIRE INTO IRREGULARITIES IN SECURITIES AND BANKING TRANSACTIONS

#### Extension of time for Presentation of Report

[English]

SHRI RAM NIWAS MIRDHA (Barmer) : I beg to move :

"That this House do extend upto the last day of the first week of the Monsoon Session, 1993, the time for presentation of the report of the Joint Committee to enquire into irregularities in securities and banking transactions."

MR CHAIRMAN : The question is :

"That this House do extend upto the last day of the first week of the Monsoon Session, 1993, the time for presentation of the report of the Joint Committee to enquire into

irregularities in securities and banking transactions."

*The motion was adopted.*

13.06 hrs.

### MATTERS UNDER RULE 377

#### (i) Need to provide a Road Link between Seoni-Balaghat and Arjuni and declare it National Highway

[*Translation*]

SHRI VISHWESHWAR BHAGAT (Balaghat): Mr. Chairman, Sir, on the Allahabad-Nagpur National Highway a road link should be provided between Seoni Balaghat and Arjuni. These are tribal dominated areas and are not linked with any important road. No development is taking place in the tribal areas of Balaghat. Railway facility is also not available in this area. There are copper mines in Balaghat Manchaj block. Due to the lack of roads, several problems are cropping up in the way of mining of copper. The development of roads in these areas will also encourage the agro-based industries

So, I would like to request the Government that a road link should be provided between Seoni Balaghat - Arjuni and it should be declared a National Highway.

#### (ii) Need to Introduce Train Services between Kanyakumari and Madras Via Tirunelveli - Madurai - Dindigul - Karur - Salem - Jolarpet

[*English*]

SHRI R. DHANUSKODI ATHITHAN (Tiruchendur): Sir, conversion of metre-gauge railway line into broad-gauge between Tirunelveli, Tuticorin and Madras has already been completed. But due to inordinate delay in the

conversion work between Yruchi and Villupuram and between Villupuram and Chengalpet, people from all walks in the southern districts of Tamil Nadu are facing lot of difficulties in reaching not only Madras but other parts of the country as well. However, with the available broad-gauge route between Kanyakumari and Maniachi train services could be maintained between Kanyakumari and Madras Via Tirunelveli-Madurai - Dindigul - Karur - Salem - Jolarpet. I would therefore request the hon. Minister for Railways to immediately introduce train services between Kanyakumari and Madras in broad-gauge route Via Tirunelveli-Madurai-Dindigul-Karur - Salem-Jolarpet which is now available so that the sufferings of people in southern districts is eased as also tourists visiting Kanyakumari and other temple cities in the south are not affected.

The Express trains with 21 bogies with modern facilities should be named as 'KUMARINELLAI EXPRESS' and the trains should be able to cover the distance between Kanyakumari and Madras in 12 hours. I would also request the Government to complete the broad-gauge conversion work on trunk route between Madras and Kanyakumari on war footing.

#### (iii) Need to establish a Central University at Rourkela in Orissa

KUMARI FRIDA TOPNO (Sundargarh): Sundargarh, a tribal dominated district in Orissa, is one of the most backward districts in respect of providing higher education. Barring the Steel city of Rourkela which alone has the maximum number of colleges in the district, rest parts of the district, have been deprived of the facility for higher education. On public initiative it is very difficult to open a degree or post graduate college as most of the people are poor and can hardly afford to contribute to run a college. Since there has been no scope for higher education, there is 95 per cent dropouts at Post Graduation level among the tribal students. In higher positions under the Central or State Government or in other public and private undertakings hardly any